

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3778
ANSWERED ON:23.08.2004
CONSTRUCTION OF DAM OVER SAPTAKOSHI AND SANKOSHI RIVERS
Choudhary Shri Nikhil Kumar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Nepal and India have signed any agreement for the construction of dam over Saptakoshi and Sankoshi rivers;
- (b) if so, the details thereof;
- (c) whether the Government have formulated any action plan for the construction of dams over the rivers of North Eastern Bihar and other rivers; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) Agreement between India and Nepal has been reached to take up field investigations and preparation of Joint Detailed Project Report (DPR) of Sapta Kosi High Dam Multipurpose Project and Sun Kosi Storage-cum-Diversion Scheme. The Joint Project Office to take up the work of field investigations and preparation of Joint DPR has been opened in Nepal on 17th August, 2004.

(c) & (d) As regards Sapta Kosi High Dam Multipurpose Project and Sun Kosi Storage-cum-Diversion Scheme, the field investigations and preparation of Joint Detailed Project Report are programmed to be completed in a period of 30 months. Discussions are also continuing with Nepal for Kamla & Bagmati Multipurpose Projects on rivers Kamla & Bagmati respectively.